

FIR No. 357/20
PS Kalyanpuri
State vs. Unknown

14.12.2020

Cancellation report sheet filed on 11.12.2020. It be checked and registered as per rules.

Present Sh. Deepak Kumar, Ld. APP for State.

Put up for consideration on 25.02.2021.

(Atul Krishna Agrawal)
CMM(East) KKD Courts Delhi
14.12.2020

FIR No. 339/12
PS Kalyanpuri
State vs. Mahesh

14.12.2020

Fresh charge sheet sheet filed on 11.12.2020. It be checked and registered as per rules.

Present Sh. Deepak Kumar, Ld. APP for State.

Put up for consideration on 25.02.2021.

(Atul Krishna Agrawal)
CMM(East) KKD Courts Delhi
14.12.2020

FIR No. 377/20
PS Kalyanpuri
State vs. Changa @ Birju

14.12.2020

Fresh charge sheet sheet filed on 11.12.2020. It be checked and registered as per rules.

Present Sh. Deepak Kumar, Ld. APP for State.

Put up for consideration on 25.02.2021.

(Atul Krishna Agrawal)
CMM(East) KKD Courts Delhi
14.12.2020

FIR No. 461/20
PS Pandav Nagar
State vs. Shehzad

14.12.2020

Fresh charge sheet sheet filed on 11.12.2020. It be checked and registered as per rules.

Present Sh. Deepak Kumar, Ld. APP for State.

Put up for consideration on 25.02.2021.

(Atul Krishna Agrawal)
CMM(East) KKD Courts Delhi
14.12.2020

CR Cases 3688/2020 STATE Vs. BRIJESH @ BILLU 29 /2018 (Kalyan Puri)
CR Cases 4085/2020 STATE Vs. ROHIT 171 /2020 ()
CR Cases 4086/2020 STATE Vs. MAHENDER 394 /2020 ()
CR Cases 4087/2020 STATE Vs. KISHAN LAL 428 /2020 ()
CR Cases 4088/2020 STATE Vs. SUDESH KUMAR 432 /2020 ()
CR Cases 4089/2020 STATE Vs. SATISH 430 /2020 ()
CR Cases 4090/2020 STATE Vs. RAM 209 /2020 ()
CR Cases 4091/2020 STATE Vs. SANJAY KUMAR 553 /2019 ()
CR Cases 4092/2020 STATE Vs. KAPIL 124 /2020 ()
CR Cases 4093/2020 STATE Vs. SUNIL 454 /2020 ()
CR Cases 4094/2020 STATE Vs. SANTOSH KUMAR 185 /2020 ()
CR Cases 4095/2020 STATE Vs. SANT RAM 427 /2020 (Kalyan Puri)
CR Cases 4096/2020 STATE Vs. ASHOK 458 /2020 ()
CR Cases 4097/2020 STATE Vs. RAM PRASAD 572 /2020 ()
CR Cases 4098/2020 STATE Vs. SAHIL 136 /2020 ()
CR Cases 4099/2020 STATE Vs. CHANDER PRAKASH 158 /2020 ()
CR Cases 4100/2020 STATE Vs. VISHNU 253 /2020 (Kalyan Puri)
CR Cases 4101/2020 STATE Vs. RAMESH 130 /2020 ()
CR Cases 4136/2020 STATE Vs. SUMIT SHARMA 263 /2020 ()
CR Cases 4139/2020 STATE Vs. AMIT AGGARWAL 231 /2020 ()
CR Cases 4140/2020 STATE Vs. AZHAR ALI 206 /2020 ()
CR Cases 4141/2020 STATE Vs. ARVIND KURIL 192 /2020 ()
CR Cases 4153/2020 STATE Vs. SUNIL KUMAR 187 /2020 (Kalyan Puri)
CR Cases 4233/2020 STATE Vs. RAM AVATAR 320 /2020 (Kalyan Puri)
CR Cases 4254/2020 STATE Vs. SAHIL 229 /2020 (Pandav Nagar)
CR Cases 4255/2020 STATE Vs. SUNIL KUMAR 178 /2020 (Pandav Nagar)
CR Cases 4257/2020 STATE Vs. SARTAR 188 /2020 (Pandav Nagar)
CR Cases 4258/2020 STATE Vs. MUDASSIR 186 /2020 (Pandav Nagar)
CR Cases 4259/2020 STATE Vs. ANIL KUMAR 180 /2020 (Pandav Nagar)
CR Cases 4283/2020 STATE Vs. ALOK 474 /2020 (Kalyan Puri)
CR Cases 4284/2020 STATE Vs. SANTOSH 478 /2020 (Kalyan Puri)
CR Cases 4285/2020 STATE Vs. RAJ KUMAR 539 /2019 (Kalyan Puri)
CR Cases 4286/2020 STATE Vs. FIROJ 41 /2020 (Kalyan Puri)
CR Cases 4287/2020 STATE Vs. DEVENER 540 /2019 (Kalyan Puri)

14.12.2020

Present Ld. APP for State

None for accused

Matter received from Lok Adalat after settlement.

Nothing survives in the present case. Bonds, if any, stands discharged and original documents, impounded/retained if any, be returned to the rightful claimant.

File be consigned to record room.

(Atul Krishna Agrawal)
CMM(East) KKD Courts Delhi
14.12.2020